

(b). if so, what are the findings;

(c) the assessment in this regard for the Third Plan; and

(d) how far this factor has been given weight in the formation of the Fourth Plan?

**The Minister of Planning (Shri B. R. Bhagat):** (a) and (b). No, Sir. However, information in respect of the monetised and non-monetised parts of consumer expenditures for 1951 is available from the National Sample Survey Report No. 3 entitled "Tables with Notes on the Third Round, August—November, 1961 and published in January 1954. According to this report, supplies obtained in kind, i.e. though self-production or barter, constituted roughly 40 per cent of total consumer expenditure in the country as a whole during August—November, 1951.

(c) The proportion of monetised transactions in the economy has been increasing steadily, although it is not possible to indicate precisely the rate of increase.

(d) It is assumed that the trend towards increased monetisation of the economy would continue during the Fourth Plan period.

सफदरजंग स्प ल में पाई गई लाश

917. { श्री हुकम चन्द कछवाय :  
{ श्रीमती लक्ष्मी बाई :

क्या स्वास्थ्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि विनयनगर की एक लड़की सरला देवी की जो 6 अक्टूबर, 1964 को सफदरजंग अस्पताल में भरती की गई थी, लाश 8 और 9 अक्टूबर की दरमियानी रात को बाहर फर्श पर पड़ी पाई गई ; और

(ख) यदि हां, तो क्या इस मामले की कोई जांच की गई है और यदि हां, तो उसका क्या नतीजा निकला ?

**स्वास्थ्य मंत्री (डा० सुशीला नायर) :**

(क) और (ख). इस मामले के तथ्य इस प्रकार हैं कि श्रीमती सरला देवी को जिन्हें रुद्धांतव (अमेनोरिया) और पेट के निचले भाग में दर्द के इलाज के लिए अस्पताल में भर्ती किया गया था, यह ख्याल था कि वह गर्भवती है। किन्तु परीक्षा करने से पता चला कि उसको कोई गर्भ नहीं है। इस बात से उसे ऐसा सदमा पहुंचा कि वह दूसरी मंजिल के स्नानागार की खिड़की से कूद पड़ी। खिड़कियों पर अब लोहे की छड़ लगाने के लिये कदम उठाये जा रहे हैं।

### Rural Electrification

918. { Shri Vishwa Nath Pandey:  
{ Shri Ram Harkh Yadav:

Will the Minister of Irrigation and Power be pleased to state:

(a) whether the Government of Uttar Pradesh have asked for additional finances to implement and accelerate the programme of rural electrification during the remaining period of the Third Plan; and

(b) if so, whether the Central Government have sanctioned the required amount to the State Government?

**The Minister of Irrigation and Power (Dr. K. L. Rao):** (a) and (b). No specific request has been received from the Government of Uttar Pradesh for additional financial assistance to implement and accelerate the programme of rural electrification. However, the Uttar Pradesh State Electricity Board has submitted a scheme report for electrification of 3,000 additional villages during the remaining period of the Third Five Year Plan at an estimated cost of Rs. 12.15 crores. The scheme report has been examined in the Central Water and Power Commission and their comments have been forwarded to the State Electricity Board for certain clarifications, modifications, etc. Further action will be taken on receipt of the reply of the State Electricity Board which is awaited.